

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/20(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER WARD 3(1) VS THE REGISTRAR OF COMPANIES WEST BENGAL &amp; CAPABLE MINING PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearance (via video conferencing/physically)**

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **09.09.2024**.

**Anamitra Pal  
Court Officer**